



NOTIFICATION No. 59 / 2016

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

| Sl. No. | Name and Designation | Transferred and Posted as |
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| 1 | K.PALANIAMMAL Judicial Magistrate I, Ramanathapuram | District Munsif, Oddanchatram, Vice S.SANTHANAKRISHNASAMY, transferred |
| 2 | S.INDRA GANDHI Judicial Magistrate, Additional Mahila Court, Chengalpattu | District Munsif, Arani, Vice V.MURALITHARAN, transferred |
| 3 | M.MURTHY Judicial Magistrate I, Thanjavur | Principal District Munsif, Villupuram, in the existing vacancy |
| 4 | R.SELVAKUMAR Judicial Magistrate, Uthagamandalam | Judicial Magistrate, Melur, in the existing vacancy |
| 5 | M.K.MAYAKRISHNAN District Munsif cum Judicial Magistrate, Cheranmahadevi | District Munsif, Periyakulam, Vice M.RAMADHAS, transferred |
| 6 | G.NARGIS KARIM Judicial Magistrate I, Tiruchirappalli | District Munsif, Katpadi, Vice A.SELVAKUMAR, transferred |
| 7 | K.RAJMOHAN Judicial Magistrate I, Pollachi | Principal District Munsif, Coimbatore, Vice P.RAJA RAM, transferred |

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| 8 | N.S.MEENACHANDRA Judicial Magistrate I, Vellore | District Munsif cum Judicial Magistrate, Omalur, Vice C.JAYAPRAKASH, transferred |
| 9 | J.CHRISTAL BABITHA Judicial Magistrate II, Usilampatty | District Munsif Cum Judicial Magistrate, Thiruvadana, Vice K.P.ILLAVARASI, transferred |
| 10 | P.RAJA RAM Principal District Munsif, Coimbatore | I Additional District Munsif, Coimbatore, Vice K.KRISHNAPRIYA, transferred |
| 11 | S.MANOJKUMAR Judicial Magistrate, Additional Mahila Court, Tirunelveli | District Munsif, Sivakasi, Vice R.MARUDHA SHANMUGAM, transferred |
| 12 | V.RAMALINGAM Judicial Magistrate I, Tirunelveli | Principal District Munsif, Sankarankovil, Vice A.ROBINSON GEORGE, transferred |
| 13 | A.PRABAVATHI Judicial Magistrate III, Cuddalore | Principal District Munsif, Ambur, Vice R.A.S.ANANDARAJ, transferred |
| 14 | A.ROBINSON GEORGE Principal District Munsif, Sankarankovil | Additional District Munsif, Sankarankovil, Vice N.SURESH, transferred |
| 15 | R.SAMUEL BENJAMIN Judicial Magistrate I, Thoothukudi | Judicial Magistrate IV, Vellore, Vice M.KADARKARASELVAM, transferred |
| 16 | E.SASIKALA Judicial Magistrate, Fast Track Court at Magisterial Level, Ambattur | District Munsif, Tambaram, Vice E.DAMODARAN, transferred |
| 17 | P.NAGARAJAN District Munsif cum Judicial Magistrate, Papanasam | District Munsif cum Judicial Magistrate, Keeranur, Vice K.SAKTHIVEL, transferred |
| 18 | N.KOTHANDARAJ Metropolitan Magistrate, Fast Track Court at Magisterial Level - IV, George Town | X Judge, Court of Small Causes, Chennai, Vice L.MAHESWARI, transferred |
| 19 | M.MEKALA MYTHILI District Munsif cum Judicial Magistrate, Pappireddipatti | Judicial Magistrate, Fast Track Court at Magisterial Level, Hosur, Vice C.KUMARAVARMAN, transferred |
| 20 | S.MEENAKSHI Deputy Administrator General and Official Trustee, Chennai | Judicial Magistrate II, Kancheepuram, in the existing vacancy |

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| 21 | R.KANAGARAJ Principal District Munsif cum Judicial Magistrate, Gudalur | Judicial Magistrate, Fast Track Court at Magisterial Level, Vellore, in the existing vacancy |
| 22 | K.JYOTHI District Munsif, Virudhunagar | Additional District Munsif, Tirupathur, Vice K.BASKAR, transferred |
| 23 | P.S.RUSKIN RAJ Judicial Magistrate, Valliyoor | District Munsif, Madurai Taluk, Madurai, Vice V.ARUMUGAM, transferred |
| 24 | K.KANYADEVI Principal District Munsif, Madurai | Judicial Magistrate II, Mettur, Vice GNANA BALAKRISHNAN, transferred |
| 25 | C.SRIDHAR District Munsif cum Judicial Magistrate, Kodumudi | District Munsif cum Judicial Magistrate, Kothagiri, Vice S.PRABHA THOMAS, transferred |
| 26 | P.SUDHA Judicial Magistrate II, Udumalpet | Principal District Munsif, Chidambaram, Vice R.LATHA, transferred |
| 27 | M.SIVASAKTHI District Munsif, Ambattur | Additional District Munsif, Nanguneri, in the existing vacancy |
| 28 | V.SREE VIDYA Judicial Magistrate, Fast Track Court at Magisterial Level, Theni | District Munsif, Thirumangalam, in the existing vacancy |
| 29 | M.BALAMURUGAN District Munsif, Mettur | Judicial Magistrate II, Dindigul, Vice C.B.VEDAGIRI, transferred |
| 30 | M.K.ANUSHA Principal District Munsif, Vellore | Judicial Magistrate ,Fast Track Court at Magisterial Level, Poonamallee, Vice R.GIRIJA RANI, transferred |
| 31 | V.JAIKUMAR Principal District Munsif, Salem | Judicial Magistrate I, Virudhachalam, Vice M.SADIQ BASHA, transferred |
| 32 | A.BARSAD BEGAM Judicial Magistrate, Fast Track Court at Magisterial Level, Srivilliputhur | Judicial Magistrate, Thirumangalam, Vice N.PANNEERSELVAM, transferred |
| 33 | V.P.VELUSAMY Judicial Magistrate II, Tiruppur | Judicial Magistrate III, Coimbatore, Vice K.RENUGADEVI, transferred |

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| 34 | M.AKILADEVI Principal District Munsif, Thoothukudi | Special Judicial Magistrate,Special Court for Exclusive Trial of Land Grabbing Cases, Tirunelveli, in the existing vacancy |
| 35 | N.S.JAYAPRAKASH Judicial Magistrate,Fast Track Court at Magisterial Level-II, Coimbatore | Judicial Magistrate I, Krishnagiri, Vice R.PACHIYAPPAN, transferred |
| 36 | R.GOKUL MURUGAN Judicial Magistrate,Mobile Court, Salem | I Additional District Munsif cum Judicial Magistrate I, Ulundurpet, Vice R.LALITHA RANI, transferred |
| 37 | L.KALAIVANI Judicial Magistrate,Additional Mahila Court, Salem | District Munsif, Rasipuram, Vice P.ANURADHA, transferred |
| 38 | K.S.PAULPANDIAN Judicial Magistrate II, Madurai | District Munsif, Theni, Vice M.MURUGANANTHI, transferred |
| 39 | C.KUMARAVARMAN Judicial Magistrate, Fast Track Court at Magisterial Level, Hosur | District Munsif cum Judicial Magistrate, Kodumudi, Vice C.SRIDHAR, transferred |
| 40 | R.GIRIJA RANI Judicial Magistrate ,Fast Track Court at Magisterial Level, Poonamallee | Metropolitan Magistrate,Fast Track Court at Magisterial Level - I, Egmore, Vice S.SIVASUBRAMANIAN, transferred |
| 41 | A.MUMMOORTHY Judicial Magistrate II, Vellore | District Munsif, Thuraiyur, Vice G.PRABHAKARAN, transferred |
| 42 | L.MAHESWARI X Judge,Court of Small Causes, Chennai | XI Judge,Court of Small Causes, Chennai, Vice M.ARUNDHADHI, transferred |
| 43 | R.MOHAMMED RIZWANULLAH SHERIFF Judicial Magistrate, Polur | District Munsif, Attur, Vice R.MOHANA, transferred |
| 44 | J.SELVAN JESU RAJA Judicial Magistrate, Sathankulam | District Munsif, Mettur, Vice M.BALAMURUGAN, transferred |
| 45 | P.GOWDHAMAN Judicial Magistrate I, Kuzhithurai | Special Judicial Magistrate,Special Court for Exclusive Trial of Land Grabbing Cases, Tiruchirappalli, Vice INIYA KARUNAGARAN, transferred |

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| 46 | M.RAMACHANDRAN Judicial Magistrate, Palacode | District Munsif, Avinashi, in the existing vacancy |
| 47 | K.KRISHNAPRIYA I Additional District Munsif, Coimbatore | Judicial Magistrate II, Udumalpet, Vice P.SUDHA, transferred |
| 48 | V.IRUDAYA RANI District Munsif, Tiruchendur | District Munsif, Kulithalai, Vice J.ANVAR SATHATH, transferred |
| 49 | R.LATHA Principal District Munsif, Chidambaram | Additional District Munsif, Chidambaram, Vice S.SENTHIL BABU, transferred |
| 50 | P.SUNDARARAJAN District Munsif, Thiruvottiyur | XII Judge,Court of Small Causes, Chennai, Vice K.SUDHA RANI, transferred |
| 51 | N.SENTHILMURALI Judicial Magistrate, Kangeyam | District Munsif, Kangeyam, Vice M.ASHFAQ AHAMED, transferred |
| 52 | S.ASSAN MOHAMED Judicial Magistrate I, Virudhunagar | District Munsif, Virudhunagar, Vice K.JYOTHI, transferred |
| 53 | L.ROBERT KENNEDY RAMESH Principal District Munsif cum Judicial Magistrate, Chengam | Principal District Munsif, Ulundurpet, Vice S.PALANI, transferred |
| 54 | K.RENUGADEVI Judicial Magistrate III, Coimbatore | Principal District Munsif, Kuzhithurai, Vice M.SHUNMUGAVEL RAJ, transferred |
| 55 | M.ARUNDHADHI XI Judge,Court of Small Causes, Chennai | XIII Judge,Court of Small Causes, Chennai, Vice C.SASIKUMAR, transferred |
| 56 | K.SUDHA RANI XII Judge,Court of Small Causes, Chennai | Judicial Magistrate, Tiruttani, Vice S.THANGAMANI, transferred |
| 57 | N.RAJALAKSHMI Judicial Magistrate I, Kancheepuram | District Munsif, Devakottai, Vice S.GANESAN, transferred |
| 58 | S.MOHANA RAMYA Judicial Magistrate (Fast Track Court at Magisterial Level), Karur | District Munsif, Tiruppur, in the existing vacancy |

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| 59 | R.SUBRAMANIAN District Munsif cum Judicial Magistrate, Kodaikannal | Judicial Magistrate, Kangeyam, Vice N.SENTHILMURALI, transferred |
| 60 | M.JAISANKAR District Munsif cum Judicial Magistrate, Uthiramerur | Additional District Munsif, Cheyyar, Vice ANITHA ANAND , transferred |
| 61 | K.S.ARUN SABHAPATHY Judicial Magistrate I, Erode | District Munsif, Ambattur, Vice M.SIVASAKTHI, transferred |
| 62 | C.R.GOWTHAMAN Principal District Munsif, Tenkasi | Judicial Magistrate IV, Madurai, Vice D.THRIVENI, transferred |
| 63 | C.SASIKUMAR XIII Judge,Court of Small Causes, Chennai | Judicial Magistrate, Dharapuram, Vice S.GOPALAKANNAN, transferred |
| 64 | R.BARATHI RAJA Judicial Magistrate, Fast Track Court Magistrate Level-II), Madurai | District Munsif, Jayamkondam, Vice S.D.AYSH BEGUM, transferred |
| 65 | C.VEDIYAPPAN Judicial Magistrate IV , Coimbatore | Principal District Munsif, Virudhachalam, Vice K.MUMTAJ, transferred |
| 66 | R.MOHANA District Munsif, Attur | Judicial Magistrate II, Krishnagiri, Vice T.RAJA KUMAR, transferred |
| 67 | N.MOHANRAJ District Munsif, Palacode | Judicial Magistrate I, Tirupathur, Vice R.PREMANAND, transferred |
| 68 | R.PREMANAND Judicial Magistrate I, Tirupathur | Principal District Munsif, Madurai, Vice K.KANYADEVI, transferred |
| 69 | A.TAMILSELVAN Additional District Munsif, Villupuram | Principal District Munsif cum Judicial Magistrate, Gudalur, Vice R.KANAGARAJ, transferred |
| 70 | S.SARANYA Judicial Magistrate VI, Tiruchirappalli | District Munsif, Thiruvaiyaru, Vice G.MANIKANDARAJA, transferred |
| 71 | M.SAMUNDEESWARI PRABHA Additional District Munsif, Cuddalore | Judicial Magistrate, Fast Track Court Magistrate Level-II), Madurai, Vice R.BARATHI RAJA, transferred |

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| 72 | P.T.JENIFER Judicial Magistrate, Fast Track Court at Magisterial Level, Omalur | Additional District Munsif, Vaniyambadi, Vice M.DHARMAPRABU, transferred |
| 73 | C.B.VEDAGIRI Officer on Special Duty, Principal Bench of Madras High Court | Assistant Editor- II, Tamil Law Journal, Principal Bench of Madras High Court, in the existing vacancy |
| 74 | K.MUNIRAJA Additional District Munsif, Karur | District Munsif cum Judicial Magistrate I, Wallajahpet, Vice R.GAYATHRI DEVI, transferred |
| 75 | T.RAJA KUMAR Judicial Magistrate II, Krishnagiri | Additional District Munsif, Ambasamudram, Vice T.GANESH, transferred |
| 76 | L.SHAKILA District Munsif, Nagapattinam | Judicial Magistrate I, Tiruchirappalli, Vice G.NARGIS KARIM, transferred |
| 77 | S.THANGARAJ Assistant Editor- I, Tamil Law Journal, Principal Bench of Madras High Court | Additional District Munsif, Thittakudi, in the existing vacancy |
| 78 | M.MANIKANDAN District Munsif, Aranthangi | Judicial Magistrate, Fast Track Court at Magisterial Level, Palani, in the existing vacancy |
| 79 | V.VENKATESAPERUMAL Judicial Magistrate II , Sivagangai | District Munsif cum Judicial Magistrate, Nannilam, Vice P.SUDHA, transferred |
| 80 | M.SADIQ BASHA Judicial Magistrate I, Virudhachalam | Additional District Munsif, Tiruvannamalai, in the existing vacancy |
| 81 | S.THANGAMANI Judicial Magistrate, Tiruttani | Judicial Magistrate III, Thanjavur, Vice C.SIVAKUMAR, transferred |
| 82 | ANITHA ANAND Additional District Munsif, Cheyyar | Judicial Magistrate, Fast Track Court at Magisterial Level, Ambattur, Vice E.SASIKALA, transferred |
| 83 | M.MAHALAKSHMI District Munsif, Thiruthuraiipoondi | Judicial Magistrate, Ariyalur, Vice A.BALAKRISHNAN, transferred |
| 84 | H.MOHAMED ANSARI Judicial Magistrate II, Attur | II Additional District Munsif, Erode, Vice P.KUMAR, transferred |

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| 85 | C.VIJAY KARTHIK Judicial Magistrate V, Coimbatore | District Munsif, Palacode, Vice N.MOHANRAJ, transferred |
| 86 | N.KAMARAJ Additional District Munsif, Thoothukudi | Principal District Munsif, Thoothukudi, Vice M.AKILADEVI, transferred |
| 87 | R.JAGATHEESWARI Judicial Magistrate, Tenkasi | District Munsif, Tiruttani, in the existing vacancy |
| 88 | B.RAJA District Munsif, Arakkonam | Judicial Magistrate, Bhavani, Vice R.THIRUMAL, transferred |
| 89 | P.SUDHA District Munsif cum Judicial Magistrate, Nannilam | Judicial Magistrate, Ginjee, Vice M.S.VARALAKSHMI, transferred |
| 90 | C.SURESH KUMAR Judicial Magistrate I , Chidambaram | Additional District Munsif cum Judicial Magistrate, Manamadurai, Vice M.MATHIVANAN, transferred |
| 91 | S.MUTHU MURUGAN Judicial Magistrate, Jayamkondam | I Additional District Munsif, Virudhachalam, in the existing vacancy |
| 92 | R.RATHINAVEL PANDIAN Judicial Magistrate I, Dharmapuri | I Additional District Munsif, Kuzhithurai, Vice A.CHELLAPANDIAN, transferred |
| 93 | S.SANTHANAKRISHNASAMY District Munsif, Oddanchatram | Judicial Magistrate, Palacode, Vice M.RAMACHANDRAN, transferred |
| 94 | J.ANVAR SATHATH District Munsif, Kulithalai | Principal District Munsif, Vellore, Vice M.K.ANUSHA, transferred |
| 95 | N.ALICIA District Munsif, Pallipattu | Judicial Magistrate I, Vellore, Vice N.S.MEENACHANDRA, transferred |
| 96 | R.TAMILSELVI Judicial Magistrate I, Tiruvallur | District Munsif, Arakkonam, Vice B.RAJA, transferred |
| 97 | M.SHIVAJI CHELLIAH Judicial Magistrate, Fast Track Court at Magisterial Level - 1, Nagercoil | District Munsif, Tiruchendur, Vice V.IRUDAYA RANI, transferred |

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| 98 | M.JAGADHEESAN Principal District Munsif, Ariyalur | Judicial Magistrate, Kallakurichi, Vice S.THAMIL SELVI, transferred |
| 99 | N.SACHIDHANANTHAM XV Judge,Court of Small Causes, Chennai | District Munsif cum Judicial Magistrate, Uthiramerur, Vice M.JAISANKAR, transferred |
| 100 | A.UMAMAGESWARI District Munsif, Panruti | Judicial Magistrate II, Attur, Vice H.MOHAMED ANSARI, transferred |
| 101 | G.PRABHAKARAN District Munsif, Thuraiyur | District Munsif Cum Judicial Magistrate, Rameshwaram, Vice S.SANTHANAKUMAR, transferred |
| 102 | T.GANESH Additional District Munsif, Ambasamudram | Judicial Magistrate II, Panruti, Vice M.DHANABAL, transferred |
| 103 | S.THAMIL SELVI Judicial Magistrate, Kallakurichi | District Munsif, Tiruvallur, in the existing vacancy |
| 104 | M.DHARMAPRABU Additional District Munsif, Vaniyambadi | Judicial Magistrate, Manaparai, Vice K.ARUN KUMAR, transferred |
| 105 | M.BACKIAM I Additional District Munsif, Salem | Principal District Munsif, Salem, Vice V.JAIKUMAR, transferred |
| 106 | M.SHUNMUGAVEL RAJ Principal District Munsif, Kuzhithurai | Judicial Magistrate, Mudhukulathur, Vice G.RAGOTHAMAN, transferred |
| 107 | V.BALASUBRAMANIAN Principal District Munsif, Manamadurai | District Munsif cum Judicial Magistrate, Needamangalam, Vice PMURUGAN, transferred |
| 108 | S.GANESAN District Munsif, Devakottai | Judicial Magistrate V, Salem, Vice V.PUVIYARASU, transferred |
| 109 | S.UMA MAHESWARI District Munsif cum Judicial Magistrate, Valangaiman | Judicial Magistrate, Fast Track Court at Magisterial Level-II, Erode, Vice L.KAMALAKANNAN, transferred |
| 110 | GNANA BALAKRISHNAN Judicial Magistrate II, Mettur | Additional District Munsif, Namakkal, Vice V.VIJAYALAKSHMI, transferred |

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| 111 | N.SURESH Additional District Munsif, Sankarankovil | District Munsif, Melur, in the existing vacancy |
| 112 | R.KARTHIKEYAN Judicial Magistrate I, Panruti | District Munsif, Thiruthuraipoondi, Vice M.MAHALAKSHMI, transferred |
| 113 | R.KARLMARX XVI Judge,Court of Small Causes, Chennai | XIV Judge,Court of Small Causes, Chennai, in the existing vacancy |
| 114 | A.CHELLAPANDIAN I Additional District Munsif, Kuzhithurai | Judicial Magistrate I, Mayiladuthurai, Vice B.THANGAMANIGANESH, transferred |
| 115 | V.JAGANNATHAN Judicial Magistrate, Fast Track at Magisterial Level, Mayiladuthurai | District Munsif, Polur, Vice K.SUJATHA, transferred |
| 116 | S.PRABHA THOMAS District Munsif cum Judicial Magistrate, Kothagiri | District Munsif cum Judicial Magistrate, Arcot, Vice A.DHANASEKARAN, transferred |
| 117 | K.P.ILLAVARASI District Munsif Cum Judicial Magistrate, Thiruvadana | Judicial Magistrate,Additional Mahila Court, Salem, Vice L.KALAIVANI, transferred |
| 118 | S.MURUGAVEL Judicial Magistrate, Arani | District Munsif, Aranthangi, Vice M.MANIKANDAN, transferred |
| 119 | M.ASHFAQ AHAMED District Munsif, Kangayam | Judicial Magistrate,Fast Track Court at Magisterial Level-II, Coimbatore, Vice N.S.JAYAPRAKASH, transferred |
| 120 | R.A.S.ANANDARAJ Principial District Munsif, Ambur | Metropolitan Magistrate,Fast Track Court at Magisterial Level - IV, George Town, Vice N.KOTHANDARAJ, transferred |
| 121 | M.DHANABAL Judicial Magistrate II, Panruti | District Munsif cum Judicial Magistrate, Paramathy, Vice C.SUBASHINI, transferred |
| 122 | B.THANGAMANIGANESH Judicial Magistrate I, Mayiladuthurai | I Additional District Munsif, Salem, Vice M.BACKIAM, transferred |
| 123 | P.KAVITHA Judicial Magistrate, Tiruvarur | I Additional District Munsif, Kallakurichi, in the existing vacancy |

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| 124 | S.ANNAMALAI Judicial Magistrate, Cheyyar | Additional District Munsif, Thoothukudi, Vice N.KAMARAJ, transferred |
| 125 | A.SELVAKUMAR District Munsif, Katpadi | Judicial Magistrate V, Coimbatore, Vice C.VIJAY KARTHIK, transferred |
| 126 | G.MANIKANDARAJA District Munsif, Thiruvaiyaru | Judicial Magistrate II, Mayiladuthurai, Vice V.PRIYA, transferred |
| 127 | S.MUMTAJ Principial District Munsif, Tirupathur | Judicial Magistrate II, Villupuram, Vice T.MUGIZHAMBIGAI, transferred |
| 128 | S.JEEVA PANDIAN Principal District Munsif, Padmanabhapuram | Judicial Magistrate II, Dharmapuri, Vice P.ALLI, transferred |
| 129 | T.THIRUMAL District Munsif, Chengalpattu | District Munsif, Thiruvottiyur, Vice P.SUNDARARAJAN, transferred |
| 130 | R.PACHIYAPPAN Judicial Magistrate I, Krishnagiri | Judicial Magistrate I, Pollachi, Vice K.RAJMOHAN, transferred |
| 131 | J.JENITHA Judicial Magistrate II, Nagercoil | District Munsif cum Judicial Magistrate, Cheranmahadevi, Vice M.K.MAYAKRISHNAN, transferred |
| 132 | S.PALANI Principal District Munsif, Ulundurpet | Judicial Magistrate II, Tiruppur, Vice V.P.VELUSAMY, transferred |
| 133 | E.DAMODARAN District Munsif, Tambaram | Judicial Magistrate, Polur, Vice R.MOHAMMED RIZWANULLAH SHERIFF, transferred |
| 134 | R.GAYATHRI DEVI District Munsif cum Judicial Magistrate I, Wallajahpet | Judicial Magistrate III, Madurai, in the existing vacancy |
| 135 | M.ZIAVUR RAHUMAN Additional District Munsif, Tenkasi | Judicial Magistrate, Fast Track at Magisterial Level, Mayiladuthurai, Vice V.JAGANNATHAN, transferred |
| 136 | R.PARTHIBAN District Munsif, Gobichettipalayam | Judicial Magistrate II, Chidambaram, Vice A.MARUTHUPANDI, transferred |

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| 137 | S.MUTHURAMAN Judicial Magistrate II, Ulundurpet | Judicial Magistrate, Padmanabhapuram, in the existing vacancy |
| 138 | S.SIVASUBRAMANIAN Metropolitan Magistrate, Fast Track Court at Magisterial Level - I, Egmore | District Munsif, Chengalpattu, Vice T.THIRUMAL, transferred |
| 139 | M.RAMADHAS District Munsif, Periyakulam | Judicial Magistrate I, Tirunelveli, Vice V.RAMALINGAM, transferred |
| 140 | M.PARAMASIVAM District Munsif cum Judicial Magistrate, Portonovo (parangipettai) | Judicial Magistrate, Fast Track Court at Magisterial Level, Srivilliputhur, Vice A.BARSAD BEGAM, transferred |
| 141 | K.SRINIVASAN Additional District Munsif, Ariyalur | Principal District Munsif, Ariyalur, Vice M.JAGADHEESAN, transferred |
| 142 | P.MURUGAN District Munsif cum Judicial Magistrate, Needamangalam | Judicial Magistrate III, Erode, Vice S.P.KAVITHA, transferred |
| 143 | V.RAJA District Munsif cum Judicial Magistrate, Sivagiri | Judicial Magistrate I, Mettur, Vice K.BAKKIARAJ, transferred |
| 144 | K.SENTHILKUMAR District Munsif cum Judicial Magistrate, Kattumanarkoil | Principal District Munsif, Kumbakonam, Vice T.PITCHAIRAJAN, transferred |
| 145 | K.ARUN KUMAR Judicial Magistrate, Manaparai | Additional District Munsif, Vellore, Vice A.V.SUBASHINI, transferred |
| 146 | A.DHANASEKARAN District Munsif cum Judicial Magistrate, Arcot | Judicial Magistrate II, Usilampatty, Vice J.CHRISTAL BABITHA, transferred |
| 147 | K.SAKTHIVEL District Munsif cum Judicial Magistrate, Keeranur | Judicial Magistrate II, Madurai, Vice K.S.PAULPANDIAN, transferred |
| 148 | C.SIVAKUMAR Judicial Magistrate III, Thanjavur | District Munsif cum Judicial Magistrate, Valangaiman, Vice S.UMA MAHESWARI, transferred |
| 149 | M.S.VARALAKSHMI Judicial Magistrate, Ginjee | District Munsif, Madhuranthagam, Vice S.VIJAY ALAGIRI, transferred |

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| 150 | R.SENTHIL KUMAR District Munsif , Sankarapuram | Metropolitan Magistrate, Fast Track Court at Magisterial Level - II, Egmore, Vice R.RAJAMAHESWAR, transferred |
| 151 | G.GENGARAJ Judicial Magistrate, Sankarapuram | Principal District Munsif, Tirunelveli, Vice R.RAJESWARI, transferred |
| 152 | T.MUGIZHAMBIGAI Judicial Magistrate II, Villupuram | Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Tiruvallur, in the existing vacancy |
| 153 | C.JAYAPRAKASH District Munsif cum Judicial Magistrate, Omalur | Additional District Munsif, Karur, Vice K.MUNIRAJA, transferred |
| 154 | K.R.KANNAN District Munsif, Dharmapuri | Judicial Magistrate, Ambattur, Vice P.S.A.NISHANTHINI, transferred |
| 155 | R.MARUDHA SHANMUGAM District Munsif, Sivakasi | Judicial Magistrate I, Madurai, in the existing vacancy |
| 156 | A.MARUTHUPANDI Judicial Magistrate II, Chidambaram | Principal District Munsif, Tenkasi, Vice C.R.GOWTHAMAN, transferred |
| 157 | M.SHAKKIRA BANU Judicial Magistrate II, Erode | XV Judge, Court of Small Causes, Chennai, Vice N.SACHIDHANANTHAM, transferred |
| 158 | R.THIRUMAL Judicial Magistrate, Bhavani | Additional District Munsif, Ariyalur, Vice K.SRINIVASAN, transferred |
| 159 | S.P.KAVITHA Judicial Magistrate III, Erode | District Munsif cum Judicial Magistrate I, Hosur, in the existing vacancy |
| 160 | C.SENTHIL KUMAR Judicial Magistrate V, Tirunelveli | District Munsif, Gudiyatham, Vice V.VANNAMALAR, transferred |
| 161 | D.THRIVENI Judicial Magistrate IV, Madurai | Judicial Magistrate, Tenkasi, Vice R.JAGATHEESWARI, transferred |
| 162 | L.KAMALAKANNAN Judicial Magistrate, Fast Track Court at Magisterial Level-II, Erode | District Munsif, Panruti, Vice A.UMAMAGESWARI, transferred |

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| 163 | P.KUMAR II Additional District Munsif, Erode | Judicial Magistrate, Tiruvarur, Vice P.KAVITHA, transferred |
| 164 | K.RAJESH KANNAN Judicial Magistrate II, Namakkal | Additional District Munsif, Cuddalore, Vice M.SAMUNDEESWARI PRABHA, transferred |
| 165 | A.BALAKRISHNAN Judicial Magistrate, Ariyalur | District Munsif, Sankarapuram, Vice R.SENTHIL KUMAR, transferred |
| 166 | R.KARPAGAVALLI Judicial Magistrate, Gudiyatham | Additional District Munsif, Villupuram, Vice A.TAMILSELVAN, transferred |
| 167 | S.VIJAY ALAGIRI District Munsif, Madhuranthagam | Judicial Magistrate I, Thanjavur, Vice M.MURTHY, transferred |
| 168 | N.PANNEERSELVAM Judicial Magistrate, Thirumangalam | II Additional District Munsif, Salem, in the existing vacancy |
| 169 | V.PUVIYARASU Judicial Magistrate V, Salem | District Munsif, Nagapattinam, Vice L.SHAKILA, transferred |
| 170 | V.ARUMUGAM District Munsif, Madurai Taluk, Madurai | District Munsif cum Judicial Magistrate, Valparai, in the existing vacancy |
| 171 | P.ANURADHA District Munsif, Rasipuram | Judicial Magistrate I, Erode, Vice K.S.ARUN SABHAPATHY, transferred |
| 172 | R.RAJAMAHESWAR Metropolitan Magistrate, Fast Track Court at Magisterial Level - II, Egmore | Principal District Munsif, Manamadurai, Vice V.BALASUBRAMANIAN, transferred |
| 173 | V.PRIYA Judicial Magistrate II, Mayiladuthurai | Judicial Magistrate, Pattukottai, Vice S.PRASAD, transferred |
| 174 | M.PADMANABAN Judicial Magistrate I, Karur | Additional District Munsif, Tenkasi, Vice M.ZIAVUR RAHUMAN, transferred |
| 175 | E.MUTHUSAMY Judicial Magistrate, Rasipuram | District Munsif, Gobichettipalayam, Vice R.PARTHIBAN, transferred |

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| 176 | K.MUMTAJ Principal District Munsif, Virudhachalam | Judicial Magistrate I, Virudhunagar, Vice S.ASSAN MOHAMED, transferred |
| 177 | R.LALITHA RANI I Additional District Munsif cum Judicial Magistrate I, Ulundurpet | Judicial Magistrate II, Sivagangai, Vice V.VENKATESAPERUMAL, transferred |
| 178 | N.VELUCHAMY Judicial Magistrate II, Ramanathapuram | Principal District Munsif, Padmanabhapuram, Vice S.JEEVA PANDIAN, transferred |
| 179 | P.SHUNMUGA RAJ Judicial Magistrate, Thirukovilur | Judicial Magistrate I, Kuzhithurai, Vice P.GOWDHAMAN, transferred |
| 180 | S.RAJASEKHAR Judicial Magistrate I, Kulithalai | District Munsif cum Judicial Magistrate, Papanasam, Vice P.NAGARAJAN, transferred |
| 181 | V.AKILA Judicial Magistrate ,Fast Track Court at Magisterial Level, Tiruvallur | XVI Judge,Court of Small Causes, Chennai, Vice R.KARLMARX, transferred |
| 182 | S.SENTHIL BABU Additional District Munsif, Chidambaram | Judicial Magistrate ,Fast Track Court at Magisterial Level, Tiruvallur, Vice V.AKILA, transferred |
| 183 | A.V.SUBASHINI Additional District Munsif, Vellore | Judicial Magistrate I, Tiruvallur, Vice R.TAMILSELVI, transferred |
| 184 | K.BAKKIARAJ Judicial Magistrate I, Mettur | Principal District Munsif, Tiruchencode, Vice B.MUTHULAKSHMI, transferred |
| 185 | M.MATHIVANAN Additional District Munsif cum Judicial Magistrate, Manamadurai | Judicial Magistrate, Jayamkondam, Vice S.MUTHU MURUGAN, transferred |
| 186 | T.PITCHAIRAJAN Principal District Munsif, Kumbakonam | Judicial Magistrate V, Tirunelveli, Vice C.SENTHIL KUMAR, transferred |
| 187 | J.VASUDEVAN II Additional District Munsif, Kallakurichi | District Munsif cum Judicial Magistrate, Portonovo (parangipettai), Vice M.PARAMASIVAM, transferred |
| 188 | K.MOHANAPRIYA III Additional District Munsif, Kallakurichi | Judicial Magistrate, Additional Mahila Court, Perambalur, Vice V.BHARATHA DEVI, transferred |

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| 189 | P.K.DHAMAYANTHI II Additional District Munsif, Ulundurpet | Judicial Magistrate II, Namakkal, Vice K.RAJESH KANNAN, transferred |
| 190 | S.D.AYSH BEGUM District Munsif, Jayamkondam | Judicial Magistrate I, Chidambaram, Vice C.SURESH KUMAR, transferred |
| 191 | N.VISWANATH Additional District Munsif, Madurai | II Additional District Munsif, Tiruchirappalli, Vice S.NARMADHA, transferred |
| 192 | S.SANTHANAKUMAR District Munsif Cum Judicial Magistrate, Rameshwaram | Judicial Magistrate, Uthagamandalam, Vice R.SELVAKUMAR, transferred |
| 193 | G.PADMAVATHI II Additional District Munsif, Thirukovilur | Judicial Magistrate, Thirukovilur, Vice P.SHUNMUGA RAJ, transferred |
| 194 | S.PRASAD Judicial Magistrate, Pattukottai | Judicial Magistrate VI, Tiruchirappalli, Vice S.SARANYA, transferred |
| 195 | R.M.SUBATHRA Judicial Magistrate II, Tiruvannamalai | Deputy Administrator General and Official Trustee, Chennai, Vice S.MEENAKSHI, transferred |
| 196 | K.SUJATHA District Munsif, Polur | Judicial Magistrate I, Kancheepuram, Vice N.RAJALAKSHMI, transferred |
| 197 | V.MURALITHARAN District Munsif, Arani | Judicial Magistrate, Ambasamudram, in the existing vacancy |
| 198 | M.MURUGANANTHI District Munsif, Theni | Judicial Magistrate I, Kulithalai, Vice S.RAJASEKHAR, transferred |
| 199 | K.YUVARAJ Judicial Magistrate, Fast Track Court at Magisterial Level, Dharmapuri | District Munsif cum Judicial Magistrate, Pappireddipatti, Vice M.MEKALA MYTHILI, transferred |
| 200 | M.SANTHOSHAM Judicial Magistrate II, Thoothukudi | Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Salem, in the existing vacancy |
| 201 | C.DINESHKUMAR Judicial Magistrate, Fast Track Court at Magisterial Level, Nagapattinam | Judicial Magistrate, Tiruchendur, in the existing vacancy |

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| 202 | A.KADHIRAVAN Judicial Magistrate, Fast Track Court at Magisterial Level, Kovilpatti | Judicial Magistrate II, Thoothukudi, Vice M.SANTHOSHAM, transferred |
| 203 | K.NALINIDEVI District Munsif, Kovilpatti | District Munsif, Pallipattu, Vice N.ALICIA, transferred |
| 204 | K.VISWANATHAN Additional District Munsif, Gudalur | Judicial Magistrate II, Tiruvannamalai, Vice R.M.SUBATHRA, transferred |
| 205 | P.ALLI Judicial Magistrate II, Dharmapuri | Judicial Magistrate I, Dharmapuri, Vice R.RATHINAVEL PANDIAN, transferred |
| 206 | R.SARAVANA BABU Judicial Magistrate, Additional Mahila Court, Cuddalore | Judicial Magistrate I, Panruti, Vice R.KARTHIKEYAN, transferred |
| 207 | K.CHANDRAKASABOOPATHI District Munsif, Harur | Judicial Magistrate, Gudiyatham, Vice R.KARPAGAVALLI, transferred |
| 208 | T.PRAVEEN KUMAR Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Perambalur | District Munsif cum Judicial Magistrate, Kodaikannal, Vice R.SUBRAMANIAN, transferred |
| 209 | G.RAGOTHAMAN Judicial Magistrate, Mudhukulathur | Judicial Magistrate (Fast Track Court at Magisterial Level), Karur, Vice S.MOHANA RAMYA, transferred |
| 210 | RAJA S RAMYA Judicial Magistrate, Mobile Court, Erode | Judicial Magistrate, Sankarankovil, Vice M.PRAVEENA, transferred |
| 211 | T.MALATHI Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Virudhunagar | Judicial Magistrate, Rasipuram, Vice E.MUTHUSAMY, transferred |
| 212 | A.VANITHA Judicial Magistrate, Fast Track Court at Magisterial Level, Thiruthuraipoondi | Judicial Magistrate I, Karur, Vice M.PADMANABAN, transferred |
| 213 | K.SHANMUGAM Judicial Magistrate, Mobile Court, Namakkal | Judicial Magistrate, Sankarapuram, Vice G.GENGARAJ, transferred |

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| 214 | P.S.A.NISHANTHINI Judicial Magistrate, Ambattur | District Munsif, Kovilpatti, Vice K.NALINIDEVI, transferred |
| 215 | K.SEGANASBANU Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Cuddalore | District Munsif, Dharmapuri, Vice K.R.KANNAN, transferred |
| 216 | A.KANNAN Additional District Munsif, Ginjee | Judicial Magistrate II, Ramanathapuram, Vice N.VELUCHAMY, transferred |
| 217 | N.NILAVESHWARAN Judicial Magistrate, Fast Track Court at Magisterial Level , Tiruvannamalai | District Munsif cum Judicial Magistrate, Sivagiri, Vice V.RAJA, transferred |
| 218 | P.SRIDEVI Additional District Munsif, Vandavasi | District Munsif, Harur, Vice K.CHANDRAKASABOOPATHI, transferred |
| 219 | S.MUNUSAMY Special Judicial Magistrate, Special Court for Exclusive trial of Land Grabbing Cases, Namakkal | Principal District Munsif cum Judicial Magistrate, Chengam, Vice L.ROBERT KENNEDY RAMESH, transferred |
| 220 | K.BASKAR Additional District Munsif, Tirupathur | Additional District Munsif, Valliyoor, in the existing vacancy |
| 221 | V.ACHUTHAN Judicial Magistrate, Sholinghur | Judicial Magistrate, Fast Track Court at Magisterial Level, Thiruthuraiipoondi, Vice A.VANITHA, transferred |
| 222 | R.RAJESWARI Principal District Munsif, Tirunelveli | III Additional District Munsif, Kallakurichi, Vice K.MOHANAPRIYA, transferred |
| 223 | A.MUTHU ESAKKI Judicial Magistrate II, Wallajahpet | Judicial Magistrate II, Nagercoil, Vice J.JENITHA, transferred |
| 224 | V.VANNAMALAR District Munsif, Gudiyatham | Judicial Magistrate, Sholinghur, Vice V.ACHUTHAN, transferred |
| 225 | M.KADARKARASELVAM Judicial Magistrate IV, Vellore | Judicial Magistrate, Fast Track Court at Magisterial Level -II, Nagercoil, Vice D.SHOBA DEVI, transferred |

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| 226 | M.ALIMA Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Krishnagiri | Judicial Magistrate I, Ramanathapuram, Vice K.PALANIAMMAL, transferred |
| 227 | V.LAVANYA Judicial Magistrate, Mobile Court, Tiruchirappalli | Judicial Magistrate II, Vellore, Vice A.MUMMOORTHY, transferred |
| 228 | P.RANGARAJ Judicial Magistrate V, Vellore | Judicial Magistrate II, Erode, Vice M.SHAKKIRA BANU, transferred |
| 229 | K.RAMKUMAR Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Erode | District Munsif cum Judicial Magistrate, Kattumanarkoil, Vice K.SENTHILKUMAR, transferred |
| 230 | S.GOPALAKANNAN Judicial Magistrate, Dharapuram | Judicial Magistrate III, Cuddalore, Vice A.PRABAVATHI, transferred |
| 231 | V.BHARATHA DEVI Judicial Magistrate, Additional Mahila Court, Perambalur | Judicial Magistrate, Fast Track Court at Magisterial Level - 1, Nagercoil, Vice M.SHIVAJI CHELLIAH, transferred |
| 232 | A.K.PADMAPRIYA Judicial Magistrate II, Chengalpattu | Judicial Magistrate, Mobile Court, Erode, Vice RAJA S RAMYA, transferred |
| 233 | M.PRAVEENA Judicial Magistrate, Sankarankovil | Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Coimbatore, in the existing vacancy |
| 234 | C.SUBASHINI District Munsif cum Judicial Magistrate, Paramathy | Judicial Magistrate II, Chengalpattu, Vice A.K.PADMAPRIYA, transferred |
| 235 | K.ROSE KALA Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Thoothukudi | Judicial Magistrate I, Thoothukudi, Vice R.SAMUEL BENJAMIN, transferred |
| 236 | B.ROSELIN Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Tiruppur | Judicial Magistrate II, Ulundurpet, Vice S.MUTHURAMAN, transferred |

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| 237 | INIYA KARUNAGARAN Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Tiruchirappalli | Judicial Magistrate II, Wallajahpet, Vice A.MUTHU ESAKKI, transferred |
| 238 | N.PREETHI Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Villupuram | Judicial Magistrate, Madhuranthagam, in the existing vacancy |
| 239 | D.SHOBA DEVI Judicial Magistrate, Fast Track Court at Magisterial Level -II, Nagercoil | Judicial Magistrate, Fast Track Court at Magisterial Level, Coonoor, in the existing vacancy |
| 240 | V.VIJAYALAKSHMI Additional District Munsif, Namakkal | Judicial Magistrate, Additional Mahila Court, Tirunelveli, Vice S.MANOJKUMAR, transferred |
| 241 | B.MUTHULAKSHMI Principal District Munsif, Tiruchencode | Additional District Munsif, Tiruchencode, in the existing vacancy |
| 242 | R.ABDUL SALAM II Additional District Munsif, Kuzhithurai | Judicial Magistrate II, Kuzhithurai, in the existing vacancy |
| 243 | S.SHAPNA Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Madurai | Additional District Munsif, Madurai, Vice N.VISWANATH, transferred |
| 244 | S.NARMADHA II Additional District Munsif , Tiruchirappalli | III Additional District Munsif, Tiruchirappalli, in the existing vacancy |

HIGH COURT, MADRAS.
DATED: 29.04.2016

Sd/- T.RAVINDRAN
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The vacant courts mentioned in column (2) above.
4. The Principal Judge, City Civil Court, Chennai.
5. The Chief Judge, Court of Small Causes, Chennai.
6. All the Principal District Judges / District Judges
7. The District Judge-cum-Chief Judicial Magistrate, The Nilgiris at Uthagamandalam.

8. The Chief Editor, Tamil Law Journal, High Court, Madras.
9. The Chief Metropolitan Magistrate, Egmore, Chennai.
10. All the Chief Judicial Magistrates,
11. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
12. The Pay and Accounts Officer, High Court, Madras.
13. The Pay and Accounts Officer, Madurai.
14. All the Treasury Officers

R.O.C.No.15/2016-Con.B2**OFFICIAL MEMORANDUM**

Sub: Courts and Judges –Civil Judges - Transfer and Postings – Notification issued -
Joining instructions - Issued.

Ref: High Court's Notification No. 59/ 2016, dated : 29.04.2016

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I

The Civil Judges, who have been transferred and posted in the High Court's Notification cited above, are required to hand over charge of their respective posts to any one of the nearest Principal District Munsif / District Munsif / Additional District Munsif / Judicial Magistrate / District Munsif-cum-Judicial Magistrate / Assistant Editor, Tamil Law Journal, High Court, Madras / Judge, Court of Small Causes, Chennai, as the case may be, on 30.04.2016 A.N., and take charge of their respective new posts on or before 02.05.2016 F.N., without fail.

The Officers who have been transferred and posted in the same station in which they are now functioning, are required to take charge of their respective new posts, on 30.04.2016 A.N. / after handing over charge of their respective posts to their successors, as the case may be.

The Officers who relieve the Officers under transfer, are required to hold full additional charge of the additional posts until the successors take charge or until further orders, as the case may be.

II

The Principal District Judges / District Judges concerned are required to make in-charge arrangements to the Courts which will fall vacant consequent to the transfers made in the High Court's Notification cited above and the Courts already vacant in the Districts by

placing suitable officers functioning in the courts in the same station having less pendency. If less pendency courts are not available in the same station, Officers functioning in the courts in the nearest station and further required to address the Registry for issuing necessary powers under the Code of Criminal Procedure, if the District Munsifs are placed in full additional charge of Judicial Magistrate Courts.

HIGH COURT, MADRAS.
DATED: 29.04.2016.

Sd/- T.RAVINDRAN
REGISTRAR GENERAL

To

1. The Officers concerned. | As per the Notification No.59/2016
2. The Offices of the Officers concerned. | dated 29.04.2016
3. The vacant courts concerned.
4. The Principal Judge, City Civil Court, Chennai.
5. The Chief Judge, Court of Small Causes, Chennai.
6. All the Principal District Judges / District Judges.
7. The District Judge-cum-Chief Judicial Magistrate, The Nilgiris at Uthagamandalam.
8. The Chief Editor, Tamil Law Journal, High Court, Madras.
9. The Chief Metropolitan Magistrate, Egmore, Chennai.
10. All the Chief Judicial Magistrates.
11. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
12. The Pay and Accounts Officer, High Court, Madras.
13. The Pay and Accounts Officer, Madurai.
14. All the Treasury Officers.